

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1373 of 2019

IN THE MATTER OF:

Universal Breweries Pvt. Ltd. & Ors.

...Appellants

Vs

United Bank of India

....Respondent

Present:

For Appellants: None

For Respondent: Mr. Anurag Ojha, Advocate for IRP
Ms. Arti Singh, Mr. Basant Pal Singh and Mr.
Aakashdeep S. Ropa, Advocates for Respondent
No. 1.

ORDER

24.02.2020 Learned Counsel for the Appellant is not present. Advocate Mr. Basant Pal Singh is present for Respondent No. 1. Mr. Anurag Ojha is present for IRP. Learned Counsel for the Appellant was not present even on last date. If on the next date also no appearance is caused for the Appellant, we would pass suitable orders.

In the meanwhile, learned Counsel for the Respondent may prepare a list of dates and events chronologically regarding various proceedings which were filed and what happened in those proceedings.

List the Appeal in 'Orders' category on **25th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)